

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 223
(IB)-169/ND/2021

IN THE MATTER OF:

M/s. IS Proteins Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Prestige Oils Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)


SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

C S Chauhan, Adv. for OC
Adv Ashutosh Kumar Pandey for CD

ORDER

Renotify on 28.04.2021.


(T.S SINGH)
COURT OFFICER